

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 8th February, 2022

No. HCM/MJS/T-1/92-Estt./ 2088 : As his services are required by the High Court of Manipur, Hon'ble The Chief Justice, in exercise of the powers conferred under Article 229 (1) of the Constitution of India is pleased to appoint Shri Shubham Vashist, a Grade – II Officer of Manipur Judicial Service as the CPC (e-Court), High Court of Manipur.

This order shall be effective immediately.

By Order etc.

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
5. The Director, Management Information System (MIS), Govt. of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Admn./PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
11. The System Analyst, High Court of Manipur
- *He is requested to upload the same to the Official website.*
12. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
13. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
14. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
15. The Private Secretary to the Director, Manipur Judicial Academy.
16. The Director, Printing & Stationery Department, Government of Manipur
- ***For publication of the same in the Manipur Gazette.***
17. The Private Secretary to Registrar General, High Court of Manipur.
18. The Superintendent (Estt. II), High Court of Manipur.
19. The Guard File/Notice Board/Concerned File.

8/2/2022